

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS**SUO MOTO WRIT PETITION(CIVIL) No(s). 8/2025****IN RE: 2 MILLION LIVES AT RISK, CONTAMINATION
IN JOJARI RIVER, RAJASTHAN****WITH****C.A. No. 5517-5519/2022 (XVII)****IA No. 72275/2024 - INTERVENTION APPLICATION****C.A. No. 8748/2022 (XVII)****IA No.162203/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT****C.A. No. 9057-9058/2022 (XVII)****FOR ADMISSION and I.R. and IA No.166086/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.177541/2022-STAY APPLICATION****C.A. No. 9010-9011/2022 (XVII)****IA No.168478/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.179858/2022-STAY APPLICATION****Date : 22-09-2026 These matters were called on for hearing today.****CORAM :****HON'BLE MR. JUSTICE VIKRAM NATH****HON'BLE MR. JUSTICE SANDEEP MEHTA****For Petitioner(s) : By Courts Motion****Mr. Shiv Mangal Sharma, A.A.G. (N.P.)****Mr. Nikhil Jain, AOR****Ms. Divya Jain, Adv.****Ms. Arveen Sekhon, Adv.****Mr. Saurabh Rajpal, AOR****Ms. Arushi Rathore, Adv.****Mr. Saurabh Rajpal, Adv.****M/s Aura & Co., AOR****For Respondent(s) : Mr. Siddharth Praveen Acharya, AOR****Mr. Bhuvnesh Vyas, Adv.****Ms. Sapna Bhardwaj, Adv.****Mr. K. Paari Vendhan, AOR****Mr. Rishabh Sancheti, Adv.****Ms. Padma Priya, Adv.**

Mr. Nishant Kumar, Adv.
Mr. Aquib Ali Khan, Adv.
Mr. Dhaval Gaur, Adv.
Ms. Devanshi Sancheti, Adv.

Mr. Milind Kumar, AOR

Ms. Archana Pathak Dave, A.S.G.
Mr. Gurmeet Singh Makker, AOR
Ms. Harshita Choubey, Adv.
Mr. Aditya Dixit, Adv.
Mr. Udit Dedhiya, Adv.
Mr. Varun Chugh, Adv.

Mr. Avijit Roy, AOR

Mr. Vinay Kothari, Adv.
Mr. Mehul Kothari, Adv.
Ms. Mahima Pandey, Adv.
Mr. Alabhya Dhamija, AOR
Mr. Surya Pratap Tyagi, Adv.
Mr. Mohd Umar Iqbal Khan, Adv.
Mr. Karrtik Sharma, Adv.

Mr. Saurabh Rajpal, AOR
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Mr. Varun Chug, Adv.

Mr. Azmat Hayat Amanullah, AOR
Mr. Arpit Gupta, AOR

Mr. Chandrika Prasad Mishra, AOR
Ms. Prashasti Singh, Adv.
Mr. Ankit Pandey, Adv.
Ms. Swati Surbhi, Adv.
Ms. Harshita Bhardwaj, Adv.
Ms. Priyanshi Dubey, Adv.

Mr. Nishant Awana, AOR
Ms. Rini Badoni, Adv.
Mr. Suraj Kundu, Adv.
Mr. Amogh Pandey, Adv.

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Ms. Arushi Rathore, Adv.

Mr. Siddharth Praveen Acharya, AOR
Mr. Bhuvnesh Vyas, Adv.
Ms. Sapna Bhardwaj, Adv.

Mr. Raghunatha Sethupathy B , AOR

Mr. Rishabh Sancheti, Adv.
Mr. Digvijay Singh, Party-in-person

Mr. Ketan Gaur, Adv.
Mr. Neil Chatterjee, Adv.
Mr. Abhinav Srivastav, Adv.
Mr. Utsav Saxena, Adv.
Ms. Ria Bansal, Adv.
M/s Trilegal Advocates On Record, AOR

Mr. Nishant Bhardwaj, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of the submissions made by Mr. K. Paari Vendhan, learned Advocate-on-Record appearing for the applicant, I.A. No. 181944 of 2026 stands dismissed as withdrawn with liberty to the applicant to file afresh.

Let the matter(s) be listed again on 29.09.2026 on the request made on behalf of Mr. S.V. Raju, learned Solicitor General and Mr. Shiv Mangal Sharma, learned Additional Advocate General.

(SHIPRA NARANG)
SENIOR PERSONAL ASSISTANT

(RANJANA SHAILEY)
ASSISTANT REGISTRAR

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

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C.A. No. 9010-9011/2022 (XVII)

IA No.168478/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.179858/2022-STAY APPLICATION

Date : 22-09-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) : By Courts Motion

Mr. Shiv Mangal Sharma, A.A.G. (N.P.)

Mr. Nikhil Jain, AOR

Ms. Divya Jain, Adv.

Ms. Arveen Sekhon, Adv.

Mr. Saurabh Rajpal, AOR

Ms. Arushi Rathore, Adv.

Mr. Saurabh Rajpal, Adv.

M/s Aura & Co., AOR

For Respondent(s) : Mr. Siddharth Praveen Acharya, AOR

Mr. Bhuvnesh Vyas, Adv.

Ms. Sapna Bhardwaj, Adv.

Mr. K. Paari Vendhan, AOR

Mr. Rishabh Sancheti, Adv.

Ms. Padma Priya, Adv.

Mr. Digvijay Singh, Adv.
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